

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

Subject: Preponing of training programme scheduled to be held on 06.09.2025 on the topic "one day workshop on "Soft Skill Development, Stress Management, Time Management and Court Management Techniques".

No: 1318 of 2025/RG/GS

Dated: 04-09-2025

In partial modification to High Court Order No. 1182 of 2025/RG/GS dated 19.08.2025 the subject training programme which was scheduled to be held on 6th of Sep, 2025 stands preponed to 5th of Sep, 2025.

The time and venue of the said programme shall remain unchanged.

By Order.


(M.K. Sharma)

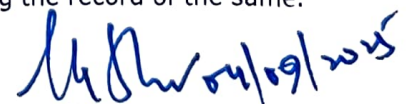
Registrar General (Officiating)

No: 49693-710/RG/GS

Dated: 04-09-2025

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly.
..... for information and necessary action.
5. Member Secretary, J&K Legal Service Authority.
6. All the Pr. District and Sessions Judges UTs of J&K and Ladakh.
7. Secretary, J&K High Court Legal Service Committee.
8. Concerned Judicial Officers.
9. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
9. Order File.


Registrar General (Officiating)